

Asian Games, 1982

763. SHRI MADHAVRAO SCINDIA:

SHRI INDRAJIT GUPTA:

SHRI R. P. GAEKWAD:

SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have given green signal for holding of Asian Games in the country in 1982;

(b) if so, details of the financial implications thereof; and

(c) preparations made upto now?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes, Sir.

(b) Rs. 33 crores (Rs. 26 crores on the part of the Government of India and Rs. 7 crores on the part of local bodies).

(c) Preliminary steps have been initiated.

Disparity in the Proposal of Diploma Holder Engineers in the Country

764. SHRI MADHAVRAO SCINDIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether service conditions, including promotion prospects and working conditions etc. of the Diploma holder Engineers working in various Public Works Departments at the Centre and States are not uniform throughout the country;

(b) if so, whether it is also a fact that these issues have not been reviewed for a long time and are based on British pattern; and

(c) if so, what steps in consultation with State Governments are being taken by the Government to review these issues in near future?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). Recruitment and conditions of service of persons appointed to public services and posts in connection with the affairs of the Union Government are required to be regulated by the law passed by the Parliament and, till such a law is passed, by rules framed by the President. Similarly, in the case of persons appointed to public services and posts in connection with the affairs of a State, their conditions of service are required to be regulated by the law passed by the concerned Legislature, and till such a law is passed, by the Governor of the concerned State. In view of this position, there is no uniformity in these matters. It is also not possible to achieve such a uniformity because of varying circumstances prevailing in various States.

The Ministry of Works and Housing is responsible for laying down rules for recruitment and conditions of service of Junior Engineers employed in the Central Public Works Department. It is not within its sphere of responsibility to prescribe uniform conditions of service for Junior Engineers working in other Departments of the Central Government or the State Governments.

Construction of Godowns in Rural Areas

765. SHRI VIJAY N. PATIL: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government have formulated a scheme for construction of godowns of 200 tons to 500 tons storage capacity in rural areas; and

(b) if so, since when and how many godowns have been constructed for storage of foodgrains and other agricultural produce in different parts of India?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The Government of India have launched a scheme, from the current financial year, for the construction of rural godowns of 200 tonnes to 1000 tonnes storage capacity. In this scheme so far 111 godowns have been sanctioned in the State of Uttar Pradesh. No other state has furnished complete proposals for Central assistance under the scheme.

Separate Telephone Division for Dhulia Distt. in Maharashtra

760. **SHRI VIJAY N. PATIL:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the authorities have proposed a separate Division for Dhulia District in view of the heavy workload on Divisional telephone Office at Jalgaon (Maharashtra); and

(b) if so, whether early sanction is likely to be accorded to the proposal for the benefit of tribal district like Dhulia?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) and (b). No such proposal has so far been formulated. However, the workload of the existing Jalgaon Division is under review to assess the justification for bifurcating the existing Division.

Per Capita Grants to Universities by U.G.C.

767. **SHRI SAIFUDDIN CHOUHDURY:** Will the Minister of EDUCATION be pleased to state:

(a) the per capita (per student) UGC grants to each University in the country, year-wise during the last 3 years;

(b) whether some Universities are lagging behind others in this regard; and

(c) if so, the reasons for this imbalance?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) The University Grants Commission does not pay grants to universities on per capita basis.

(b) and (c). Grants are given by the Commission after assessing the requirements of the Universities on the recommendations of the Visiting Committees and also for different quality programmes as may be accepted by the Commission. The grants are actually released on the basis of the progress of expenditure and the steps taken by the individual Universities to implement the schemes sanctioned by the Commission. As such, there cannot be uniformity in the matter of grants to different Universities.

Rural and Urban Housing in States

768. **DR. VASANT KUMAR PANDIT:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have decided to take up on priority basis a massive programme of Rehabilitation of slums and Rural Housing;

(b) if so, how much allotment has been done for rural and for urban Housing in each State;

(c) how many persons would be benefited under the scheme offered;

(d) how much amount has been sanctioned by the Central Housing and Urban Development Corporation (HUDCO) to Madhya Pradesh under the scheme for 1980-81; and

(e) whether Government have decided to give special preference to Housing in Backward District of each State?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):

(a) Government proposes to lay greater emphasis on slum improvement and rural housing.